



Government of Jammu and Kashmir
Health and Medical Education Department
Civil Secretariat, Srinagar.

Notification,

Srinagar, the ~~24th~~ 24th August, 2017

SRO-349: - In exercise of the powers conferred by sub-section (3) of Section 70 of the Food Safety & Standards Act, 2006 read with the Rule 3.2.1 of Food Safety and Standards Rules, 2011 and in partial modification of notification SRO 371 dated 18th of November, 2016, State Government hereby appoint Shri Ashok Kumar Koul as Presiding Officer for Food Safety Appellate Tribunal, Jammu.

The presiding Officer shall assume the charge of the Tribunal within a period of 21 days from the date of issuance of this notification. The term of Presiding Officer shall be five years from the date of joining the assignment or till he attains the age of 65 years whichever is earlier.

By order of the Government of Jammu and Kashmir.

Sd/-
(Dr. Pawan Kotwal) IAS
Principal Secretary to Government
Health & Medical Education Department

No: HD/Drugs/74/2017

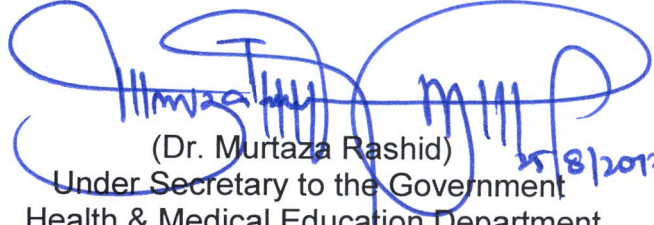
Dated: ~~24~~ 08.2017

Copy to the:-

1. The Chairman and Director General, J&K Institute of Management, Public Administration and Rural Development, Srinagar.
2. Principal Secretary to the Hon'ble Chief Minister.
3. All Financial Commissioners.
4. Commissioner/Secretary to Government, General Administration Department.
5. Principal Secretary/Commissioner Secretary/ Secretary to Government

6. Director SKIMS, Srinagar.
7. Principal, Government Medical College, Jammu/Srinagar.
8. Principal, Government Dental College, Jammu/Srinagar.
9. Director, Health Services, Jammu/Kashmir.
10. Project Director, J&K, AIDS Control Society, Srinagar.

11. Director Family Welfare, J&K, Srinagar.
12. Director General, ISM, J&K, Srinagar.
13. Mission Director, NHM, J&K, Srinagar.
14. Controller, Drug & Food Control Organization, J&K, Srinagar.
15. Managing Director, J&K, Medical Supplies Corporation, Srinagar.
16. General Manager, Government Press, Srinagar for its publication in the extra-ordinary Gazette with the request to furnish 20 copies in the notification to this department for official use.
17. Director Information, J&K Srinagar with the request to publish this notification in two leading dailies each at Jammu and Kashmir Division.
18. OSD with Hon'ble Minister for Health and Medical Education.
19. Special Assistant to Hon'ble Minister of State for Health & Medical Education.
20. Private Secretary to Principal Secretary to Government, Health and Medical Education Department.
21. Concerned Officials.
22. SRO File/Stock file.


(Dr. Murtaza Rashid) 15/8/2017
Under Secretary to the Government
Health & Medical Education Department
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